

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 472
TO BE ANSWERED ON THE 25TH JUNE, 2019

RASHTRIYA KRISHI VIKAS YOJANA

472. SHRI RAMCHARAN BOHRA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the criteria fixed by the Government for allocation of funds to various States under the different agriculture related schemes including Rashtriya Krishi Vikas Yojana (National Agriculture Development Scheme) and National Food Security Mission;
- (b) whether the Government proposes to formulate new parameters or amend the current criteria for allocation of funds under the aforesaid schemes;
- (c) if so, the details thereof;
- (d) whether the Government has received proposals from various States for allocation of additional financial assistance under the above said schemes; and
- (e) if so, the details thereof along with the action taken by the Government thereon?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (**SHRI NARENDRA SINGH TOMAR**)

(a) to (c): The criteria for allocation of funds to various States under the different agriculture related schemes implemented by the Government of India, including Rashtriya Krishi Vikas Yojana (National Agriculture Development Scheme) and National Food Security Mission, are given at **Annexure-I**. Government does not propose to formulate new parameters or amend the existing criteria for allocation of funds under any of these schemes as of now.

(d) & (e): On the basis of requests received from State Governments and on considering their performance and capacity to implement projects under various agriculture schemes, additional funds over and above the allocation has been provided to some of the States from the funds available under these schemes during the financial year 2018-19 for implementation of projects under the respective schemes. The details of such additional allocation/ release made to States under some agriculture schemes during 2018-19 are given at **Annexure-II**.

Annexure referred to in reply to Lok Sabha Unstarred Question No. 472 due for answer on 25.06.2019 raised by SHRI RAMCHARAN BOHRA

Allocation criteria of various agriculture scheme of Government India is given under:-

1. Rashtriya Krishi Vikas Yojana (RKVY) (Revamped as RKVY – RAFTAAR)

Sl.N.	Criteria/Parameters	Weightage
i.	Percentage share of net un-irrigated area in a State to the net un-irrigated area of all States.	15%
ii.	Percentage of small and marginal farmers in the state compared to total number of small and marginal farmers in the country.	20%
iii.	Moving averages of the increase in plan expenditure in agriculture & allied sectors including animal husbandry, fisheries etc. in the previous 3 year period.	30%
iv.	Average Gross State Value Added (GSVA) in agriculture and allied sectors in the last 3 years.	20%
v.	Percentage of youth population in the state compared to total youth in the country.	5%
vi.	Inverse of Yield gap between state average yield and potential yields as indicated in the frontline demonstration data.	10%

2. National Food Security Mission (NFSM)

The state-wise allocation under various components of NFSM i.e. Rice, Wheat, Pulses, Coarse Cereals and Nutri-Cereals (Millets) is calculated on the basis of proportion of normal area, utilization of funds, release and performance made during earlier years. NFSM being a crop production oriented scheme, funds are released as per approved Annual Action Plan (AAP) in lump sum to the states and implementing agencies covered under the scheme.

The allocation criteria for NFSM (Oil seeds and Oil Palm) is based on the following criteria:-

- i. previous years' allocation of fund,
- ii. Average availability of fund to the states during the past three years,
- iii. Average fund utilized by the states during the past three years and
- iv. Percentage share of state in area coverage and production of oilseeds during past three years

3. Sub Mission on Agricultural Mechanization (SMAM)

- i. 50% weightage to the proportion of states' cultivable area to total cultivable area of the country
- ii. 50% weightage to the proportion of state area under small and marginal holdings to total area under small and marginal farmers in the country.

4. Rainfed Area Development Programme

State wise allocation is made based on performance of concerned state. Besides, State Government submits the Annual Action Plan (AAP) and accordingly funds are released for implementation of the programme.

5. Pradhan Mantri Krishi Sinchayee Yojana-Per Drop More Crop (PMKSY-PDMC)

State wise allocation is based on performance of concerned state. Besides, State Governments submit the Annual Action Plan (AAP) and accordingly funds are released for implementation of the programme.

6. Mission for Integrated Development of Horticulture (MIDH)

State wise allocation is done on the basis of their past performance, recommendation of Group of Secretaries, implementation of Prime Minister's Development Package 2015 for J & K, outcome- output by NITI Aayog, creation of low cost onion storages, etc.

As regards the NE States, the allocation is made on the basis of population of the respective NE States.

7. Support to State Extension Programs for Extension Reforms (known as ATMA Scheme)

The criteria for allocation of funds to States is based on requirement for mandatory activities, cafeteria activities as per States' priorities, manpower support and emoluments as per approved cost norms.

Allocation criteria for most of the agriculture schemes are based on previous years' allocation of funds, average availability of funds to the states during the past years, average fund utilized by the states during past years.

Annexure - II

Annexure referred to in reply to Lok Sabha Unstarred Question No. 472 due for answer on 25.06.2019 raised by SHRI RAMCHARAN BOHRA

Additional funds released during 2018-19 under various Agriculture Schemes

(Rs. in crore)

Sl. No.	Name of the State/UTS	Rashtriya Krishi Vikas Yojana (RKVY)	National Food Security Mission (NFSM)	Agriculture Mechanization (SMAM)
1	Andhra Pradesh	53.68	-	50.00
2	Haryana	17.38	-	-
3	Karnataka	19.00	-	-
4	Kerala	17.96	-	-
5	Madhya Pradesh	45.87	-	-
6	Maharashtra	-	-	100.00
7	Manipur	-	-	26.09
8	Nagaland	10.60	-	25.27
9	Orissa	52.12	-	-
10	Rajasthan	42.09	-	-
11	Sikkim	3.70	-	-
12	Tamil Nadu	46.13	-	-
13	Tripura	14.06	-	-
14	Uttar Pradesh	50.00	-	-
15	Uttarakhand	5.99	-	-
16	West Bengal	50.91	-	-
	Total	429.49	-	201.36
